

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 26400/2019

KANCHHI LAL

PETITIONER

VERSUS

BABU LAL (DEAD) & ANR.

RESPONDENTS

(IA No. 59199/2022 - APPLICATION FOR SUBSTITUTION and IA No. 68921/2022 - EXEMPTION FROM FILING DEATH CERTIFICATE / CERTIFIED COPY OF DEATH CERTIFICATE)

Date : 09-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Ms. Nidhi, AOR
Mr. Mohit Girdhar, Adv.
Mr. Sarthak Arora, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. Nos. 59199/2022 and 68921/2022

Issue notice to the legal representatives of respondent nos. 1 and 2.

Notice would be served by all modes including Dasti.

Reply, if any, be filed within 4 weeks from the date of service of notice. Rejoinder thereto, if any, be filed within 3 weeks thereafter.

List in the month of July, 2023.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)